

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 52 OF 2026**

IN THE MATTER OF:

**News Item Titled "Noida CEO Removed CM orders SIT probe into techie's Drowning"
appearing in The Times of India dated 20.01.2026**

MEMO OF PARTIES (As Per ORDER DATED 22.01.2026)

**News Item Titled "Noida CEO Removed CM orders SIT probe into techie's Drowning"
appearing in The Times of India dated 20.01.2026**

VERSUS

1. Noida Authority, Administrative Complex
Sector 6, Noida - 201301, District. Gautam Budh Nagar, Uttar Pradesh
Email: noida@noidaauthorityonline.com (RESPONDENT NO.1)
2. Uttar Pradesh Pollution Control Board,
Building. No. TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow – 226010
Email: ms@uppcb.in (RESPONDENT NO.2)
3. Irrigation Department, Government of UP,
589kha/616, VIP Road Awadh Nagar, Dwaraka Puri,
VIP Road, Awadh Nagar, Dwaraka Puri, Telibagh,
Lucknow, Uttar Pradesh 226002
Email: ceisoiduplu.up@nic.in (RESPONDENT NO.3)
4. Principal Secretary, Environment,
Government of U.P.,
Room No. 601, Babu Bhawan, Secretariat,
Vidhan Sabha Marg, Lucknow – 226001
Email: pccf-up@nic.in (RESPONDENT NO.4)
5. District Magistrate, G.B. Nagar (UP),
Plot Number G 28, Near Kailash Hospital, Tulsi Marg,
Sector 27, Noida-201301, Uttar Pradesh
Email: dmgbn@nic.in (RESPONDENT NO.5)